

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 125
(IB)-716(ND)/2020

IN THE MATTER OF:

Haridwar Highway Projects Pvt Ltd.

...

Applicant/Petitioner

Order under Section 10 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 18.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For Axis Bank Ltd.

: Mr. Aditya Narayan Mahajan, Intervenor

ORDER

List on 17.02.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

18.01.2021
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